

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 356 OF 2017 &**  
**IA NO. 967 OF 2017**

**Dated: 5<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tamil Nadu Spinning Mills Association ... Appellant(s)**  
**Vs. ... Respondent(s)**  
**Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Mr. S. Vallinayagam  
For Mr. M Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

**ORDER**

The learned counsel, Mr. S. Vallinayagam, takes notice on behalf of the Respondent No.2. He also represented for the learned counsel, Mr. M. Sethu Ramalingam, and takes notice on behalf of the Respondent No.1.

The learned counsel, Mr. S. Vallinayagam, appearing for the Respondent No.1 requested that the matter may kindly be listed for admission on 25.01.2018, on the ground that a Review Petition is under consideration before the State Commission.

Submissions made by the learned counsel appearing for the Respondent No.1 & 2, as stated above, placed on record.

List this matter for admission on 25.01.2018, as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*js/vt*